

ITEM NO.118

COURT NO.3

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3860/2023

RAMANAND (SINCE DECEASED) THROUGH HIS LRS

Appellant(s)

VERSUS

HIRA LAL & ORS.

Respondent(s)

IA No. 33622/2025 - APPLICATION FOR EXEMPTION FROM FILING TYPED DOCUMENTS

IA No. 33621/2025 - EARLY HEARING APPLICATION

Date : 08-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) : Mr. Randhir Kumar Ojha, AOR

For Respondent(s) :

Mr. Sunil Kumar Singh, Adv.

Ms. Mukti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List this matter tomorrow, i.e. 09.10.2025.

(NEETU KHAJURIA)
ASST.REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR

